

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2738  
ANSWERED ON:13.03.2013  
MISMANAGEMENT AND IRREGULARITIES IN CENTRAL UNIVERSITIES  
Siricilla Shri Rajaiah

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has directed for any enquiry by setting up of Committees by the Vice-Chancellors in the Central Universities for the mismanagement and irregularities committed during the last three years;
- (b) if so, the details thereof, State-wise; and
- (c) the time by which the reports are likely to be submitted by the Committees to the Government?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a): No, Madam. The Central Universities are autonomous bodies established under their respective Acts of Parliament and the Central Government has no role in their day-to-day functioning. Whenever any complaint regarding mismanagement / irregularities is received, it is forwarded to the concerned Central University for appropriate action at their end.

(b) & (c): In view of (a) above, do not arise.